

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4038
ANSWERED ON:21.03.2013
PHALGUNA SAKA PROTECTION OF INVESTORS
Singh Shri Ijyaraj ;Vasava Shri Mansukhbhai D.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the steps taken by the Government for awareness and protection of small investors;
- (b) the details of the programmes launched for the awareness and protection of the small investors, particularly in small cities, towns and rural areas of the country; and
- (c) the funds allocated and utilised during the last three years for the purpose?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) (SHRI SACHIN PILOT) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) & (b): Investor Awareness Programmes are conducted by the Ministry of Corporate Affairs in association with the three Professional Institutes, namely, Institute of Chartered Accountants of India, Institute of Company Secretaries of India and Institute of Cost Accountants of India. These programmes cover various cities and towns (including small towns) and involve distribution of booklets in different languages. The contents of these booklets are available on the websites of this Ministry (www.iepf.gov.in). These programmes have brought greater awareness among common investors. Investors can also lodge their complaints/grievances in electronic form on the MCA-21 portal. A similar facility has also been provided by Securities and Exchange Board of India on their website www.sebi.gov.in. Reserve Bank of India, in association with Banking Codes and Standards Board of India, carries out Outreach Programmes and Town Hall Events to educate its customers and create awareness on various banking activities. In addition, this Ministry has also created a sub-site on its website www.mca.gov.in where companies are required to file investor-wise details of unpaid and unclaimed amounts due to investors. This website enables investors, specially small investors, to obtain information regarding unclaimed and unpaid amounts.

(c): The Ministry receives budgetary allocation for investor protection activities every year. Details of funds allocated and utilised during the last three years are as follows:

(Amount in Rupees)

FINANCIAL YEAR	BUDGET	EXPENDITURE
2009-10	5,00,00,000/-	3,42,00,000/-
2010-11	5,00,00,000/-	4,35,00,000/-
2011-12	5,00,00,000/-	4,98,00,000/-